

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD


ROC.NO.1282/2024-B.SPL.,

DATED:30.08.2024

The following District and Sessions Judges working under Rule 15 of the Telangana State Judicial Service Rules, 2017, as well as under Rule 20.1 of the Telangana State Judicial Service Rules, 2023, are recommended for promotion as District Judges (Entry Level) by promotion under 65% quota, for the year, 2024.

SL. NO.	NAME AND DESIGNATION OF THE DISTRICT AND SESSIONS JUDGES WORKING UNDER RULE 15 OF THE TELANGANA STATE JUDICIAL SERVICE RULES, 2017, AS WELL AS UNDER RULE 20.1 OF THE TELANGANA STATE JUDICIAL SERVICE RULES, 2023.
1.	SRI S.RAVI KUMAR, V Additional District and Sessions Judge, Bodhan, Nizamabad District.
2.	SRI P.PRADEEP NAIK, XII Additional District and Sessions Judge-cum-XII Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
3.	SMT. A.NEERAJA, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Karimnagar.
4.	SMT. P.LAKSHMI KUMARI, Judge, Family Court-cum-IV Additional District and Sessions Judge, Karimnagar.
5.	SMT. G.SUNITHA RAVINDRA REDDY, Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Sangareddy.
6.	SMT. C.PAVANI, VI Additional District and Sessions Judge-cum-VI Additional Metropolitan Sessions Judge-cum-Family Court, Rangareddy District at Kukatpally.
7.	SRI M.SATISH KUMAR, VIII Additional District and Sessions Judge-cum-VIII Additional Metropolitan Sessions Judge, Ranga Reddy District at L.B.Nagar.
8.	SMT. N.ROJA RAMANI, Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nalgonda.

9.	SMT. T.ANITHA, Special Court in the cadre of Sessions Judge for trial and disposal of Protection of Children from Sexual Offences (POCSO) Act cases-cum-XII Additional Metropolitan Sessions Judge, Hyderabad.
10.	SRI MOHD. AFROZ AKTHAR, Prl. Special Judge for trial of SPE & ACB Cases, Hyderabad.
11.	SMT. K.UMA DEVI, I Addl. District and Sessions Judge, Khammam.
12.	SMT. B.APARNA DEVI, Chairperson, Land Reforms Appellate Tribunal -cum- I Additional District and Sessions Judge, Hanumakonda.
13.	SRI CH.PANCHAKSHARI, Member Secretary, Telangana State Legal Services Authority, Hyderabad.
14.	SRI B.THIRUPATHI, III Additional District and Sessions Judge -cum- II Additional Metropolitan Sessions Judge -cum- Principal Family Court, Medchal-Malkajgiri District at Kukatpally.
15.	SMT. J.KAVITHA, IV Additional District and Sessions Judge -cum- IV Additional Metropolitan Sessions Judge, L.B.Nagar-cum-I Additional Family Court, Ranga Reddy District at L.B.Nagar.


 30/8/24
REGISTRAR GENERAL
FAC.REGISTRAR (VIGILANCE)